

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
RAJYA SABHA
UNSTARRED QUESTION No. 670
ANSWERED ON 08.02.2023**

RESERVATION IN CENTRAL UNIVERSITIES

670 PROF. MANOJ KUMAR JHA:

Will the Minister of *Education* be pleased to state:

- (a) the number and details of cases where Central Universities violated the caste-based reservation policies in the appointment of teachers in the last three years;
- (b) the number and details of cases where Central Universities violated the caste-based reservation policies in the admission of Masters and Ph.D. students; and
- (c) the action taken by the Government in the above stated cases and the current breakup of Scheduled Caste, Scheduled Tribe, and Other Backward Class teachers in central institutions?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) to (c) All the Central Universities are obligated to follow the Reservation Policies of Government of India in appointment of teachers and admission of students. The data regarding details of cases where Central Universities violated the caste-based reservation policies in the appointment of teachers and in the admission of Masters and Ph.D. students are not maintained centrally. There are 1376 Scheduled Caste (SC), 598 Scheduled Tribe (ST) and 1892 Other Backward Class (OBC) teachers working in 45 Central Universities under the purview of Ministry of Education as on 01.12.2022.
